

(b) if so, the decision taken thereon?

The Minister of Education (Dr Triguna Sen): (a) Yes, Sir

(b) The matter is under consideration.

Premature Retirement Plan of Oil Companies Employees

5367 Shri Virendrakumar Shah: Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Starred Question No 514 on the 15th June 1967 regarding 'foreign oil companies' move for reduction of staff and state

(a) whether the Commission of Enquiry has since been appointed to go into the question of complaint regarding premature retirement plans in 'foreign oil companies in India, and

(b) if so, the names of its members and its terms of reference?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes

(b) Mr Justice B N Goikhale has been appointed as the one-man Commission under the Commissions of Inquiry Act, 1952. The terms of reference are shown in the statement attached to the reply to the Lok Sabha Unstarred Question No 4570 answered on July 5, 1967

Post Offices in Bihar

5368 Shri Valmiki Choudhary:
Shri Shiv Chandika Prasad

Will the Minister of Communications be pleased to state

(a) the number of Post Offices in Bihar whose names are not in accordance with the name of the place of their actual location; and

(b) the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gojral): (a) Twenty-nine

(b) These Post Offices were opened long ago and their names have not

been changed as the public have got accustomed to their names

Persons Registered in Employment Exchanges

5369 Shri Nitiraj Singh Chandhary: Will the Minister of Labour and Rehabilitation be pleased to state

(a) the total number of persons registered in employment exchanges in various States separately during 1965-66 and 1966-67;

(b) the number out of them who got employment State-wise during the above period, and

(c) the average number annually registered?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b) The information is given in the statement laid on the Table of the House [Placed in Library See No LT-1012/67].

(c) On an average 39,31,471 registrations were effected annually during the last five years

Audit Report of National Rifle Association of India

5370 Shri Kanwar Lal Gupta: Will the Minister of Education be pleased to state—

(a) whether there was an embezzlement of Rs 50,000 in the Account Books of the National Rifle Association of India as per Annual Report for 1965-66 submitted by the Auditors;

(b) whether it is a fact that out of the embezzled money, a sum of Rs 25,000 was recovered;

(c) whether it is also a fact that no action has been taken so far against the defaulters; and

(d) if so, the reasons therefor?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) No Sir. The amount involved was Rs. 20,969 65 P